

HIGH COURT OF SIKKIM

GANGTOK

No.: 67/ESTT./HCS

Date: 12.12.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the posts held by the following **Group 'D' (Multi-Tasking Staff)**, with immediate effect:-

Sl.No.	Name of the employee	Post	Upgraded to
01.	Mr. Siddha Narayan Kumar	Multi Tasking Staff (Level-5)	Restorer-cum-Junior Typist (Level-6)
02.	Mr. Arvind Kumar Ray	-do-	-do-
03.	Mr. Binod Kumar Rai	-do-	-do-
04.	Mr. Subash Rai	-do-	-do-
05.	Mr. Naresh Yadav	-do-	-do-

By Order of
The Hon'ble, the Chief Justice,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.

Dated :-

Copy to:-

1. All concerned above
2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
5. Central Project Coordinator, High Court of Sikkim
6. Registrar, High Court of Sikkim
7. Registrar(Judicial Service), High Court of Sikkim
8. Chief Accounts Officer, High Court of Sikkim
9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
10. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
11. Secretary, Department of Personnel, Government of Sikkim

12. All Section In-charge, High Court of Sikkim, Gangtok
13. Personal file
14. File and
15. Guard file


12/12-25
Joint Registrar